

Disputes in South China Sea

2100. SHRI RITABRATA BANERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India is in agreement with the US or the Chinese stand regarding disputes in the South China Sea; and
- (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) India's position on South China Sea is consistent and has been articulated on several occasions in the past. India attaches importance to freedom of navigation, overflight and unimpeded lawful commerce in the international waters in accordance with international laws, notably the United Nations' Convention on the Law of the Sea (UNCLOS) 1982. India stands for the peaceful resolution of disputes, including through respect for legal and diplomatic processes, without resorting to the threat or use of force, and in accordance with international laws. India stands ready to work with international partners to maintain and promote peace, stability and development in the Indo-Pacific region.

Grants for academic research

2101. SHRI KUMAR KETKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total grants provided to academic research during the last five years; and
- (b) the organisations through which it was provided?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The Government is continuously working to promote Higher Education and academic research in the country. The University Grants Commission (UGC) has informed that it has different schemes to provide assistances for research activities and development of innovative methods. The details of total funds sanctioned, schemes-wise, during the last five years (2014-15 to 2018-19) are tabulated below:

Sl. No.	Name of the scheme	Funds sanctioned
1.	BSR Faculty Fellowship	22.79
2.	Emeritus Fellowship	40.03
3.	Dr. S. Radhakrishnan Post Doctoral Fellowship in Humanities (scheme initiated in 2015-16)	83.05
4.	Dr. D.S. Kothari Post Doctoral Fellowship	173.02
5.	Post Doctoral Fellowship for SC/ST	124.96
6.	Post Doctoral Fellowship for Women	160.66
7.	Junior Research Fellowship in Science, Humanities and Social Sciences	3319.54
8.	Basic Science Research Fellowship	484.23
9.	Swami Vivekananda for Single Girl Child fellowship for Research	13.22
10.	Maulana Azad National Fellowship for Minority Students	453.39
11.	National Fellowship for Students of Other Backward Classes (OBC)	83.19
12.	National Fellowship for Scheduled Caste Students	1015.69
13.	Special Assistance Programme (SAP)	277.67
14.	Major Research Project (MRP)	263.04

Apart from the above, funds amounting to ₹250.63 have also been released for the seven Research Parks at Indian Institute of Technology (IIT) Delhi, IIT Guwahati, IIT Kanpur, IIT Hyderabad, IISc Bangalore, IIT Bombay and IIT Kharagpur under Startup India Initiative in Higher Education (SIIHE) Scheme.

Under Impacting Research Innovation and Technology Scheme, for technical research, 324 research projects have been sanctioned at a total cost of ₹497.22 crores. ₹271.50 crores has already been released under this scheme.

Under Uchchatar Avishkar Yojna, a scheme providing for innovation of higher order aimed towards improving the Indian Industry, 142 projects have been sanctioned at a total cost of ₹388.86 crores. An amount of ₹226.61 crores has already been released.

The Prime Minister's Research Fellows scheme aims towards attracting the best talent from Indian Institutes of Technology/Indian Institutes of Information Technology/National Institutes of Technology/Indian Institutes of Science Education and Research for research in the frontier areas of Science and Technology. 176 fellows have been selected and ₹ 19.02 crores has been released for this scheme.

The Department of Science and Technology has also informed that during the last five years (2014-15 to 2018-19), an amount of ₹ 21151.44 crores has been allocated for promotion of Research and Development.

Substandard meal in Chhattisgarh

†2102. SHRI RAM VICHAR NETAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether children got sick after consuming the meal provided under the Mid Day Meal Scheme (MDMS) in various parts of Chhattisgarh recently;
- (b) if so, the details thereof and the action taken against the school authorities for serving sub-standard meal;
- (c) whether any standards are fixed for the quality of food under MDMS;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the reasons for non-compliance of the set standards?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) No, Sir.

(b) Does not arise.

(c) to (e) The Mid-Day Meal Guidelines prescribe the following nutritional content for improving the quality of mid-day meal:

Items	For children of Primary classes	For children of Upper Primary classes
1	2	3
(A) Nutritional Norms (Per child per day)		
Calorie	450	700

†Original notice of the question was received in Hindi.